

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 247 OF 2020

The Goa Foundation

..... Petitioner

V e r s u s

Goa State Environment Impact Assessment
Authority and Ors.

..... Respondents

Ms. Norma Alvares and Ms. Anamika Gode, Advocates for the Petitioner.

Mr. D. Pangam, Advocate General with Ms. Ankita Kamat, Additional
Government Advocate for the Respondent nos. 4 and 5.

Coram :- M. S. SONAK &
M. S. JAWALKAR, JJ.

Date : 9th December, 2020

P.C.

1. At the request of the learned Advocate General, we post this matter on 4th January, 2021, now that we are informed that the pleadings are complete.

M. S. JAWALKAR, J.

M. S. SONAK, J.

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